

# **THE ODISHA APPROPRIATION ACT, 2017**

## **TABLE OF CONTENTS**

### **PREAMBLE**

### **SECTIONS**

1. Short title.
2. Issue of Rs.110200.01,18,000 out of the Consolidated Fund of the State of Odisha for the financial year, 2017-2018.
3. Appropriation.
4. THE SCHEDULE.

# The Odisha Gazette



EXTRAORDINARY  
PUBLISHED BY AUTHORITY

No. 674, CUTTACK, MONDAY, APRIL 3, 2017 / CHAITRA 13, 1939

LAW DEPARTMENT

NOTIFICATION

The 3rd April, 2017

No.3571-I-Legis-7/2017/L.—The following Act of the Odisha Legislative Assembly having been assented to by the Governor on the 31st March, 2017 is hereby published for general information.

ODISHA ACT 5 OF 2017

## THE ODISHA APPROPRIATION ACT, 2017

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ODISHA FOR THE SERVICES OF THE FINANCIAL YEAR, 2017-2018.

BE it enacted by the Legislature of the State of Odisha in the Sixty-eighth Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Odisha Appropriation Act, 2017.

Issue of  
Rs.110200,01,18,000  
out of the  
Consolidated  
Fund of the  
State of  
Odisha for the  
financial year,  
2017-2018.

2. From and out of the Consolidated Fund of the State of Odisha there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of one lakh ten thousand two hundred crore, one lakh and eighteen thousand rupees towards defraying several charges which will come in course of payment during the financial year, 2017-2018 in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Odisha by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said financial year.

-2-  
**THE SCHEDULE**  
 (See sections 2 and 3)

(1) No. of vote	(2) Services and purposes	(3)			
		Sums not exceeding		Total	
		Voted by the Assembly	Charged on the Consolidated Fund		
		Rs.	Rs.	Rs.	
1.	Expenditure relating to the Home Department.	Revenue	4101,23,48,000	80,94,71,000	4182,18,19,000
		Capital	264,15,01,000	..	264,15,01,000
2.	Expenditure relating to the General Administration Department.	Revenue	161,78,13,000	17,06,08,000	178,84,21,000
		Capital	139,40,02,000	1,000	139,40,03,000
3.	Expenditure relating to the Revenue and Disaster Management Department.	Revenue	954,58,63,000	40,05,000	954,98,68,000
		Capital	89,68,00,000	..	89,68,00,000
4.	Expenditure relating to the Law Department.	Revenue	340,10,32,000	5,00,000	340,15,32,000
		Capital	60,00,000	..	60,00,000
5.	Expenditure relating to the Finance Department.	Revenue	13182,86,15,000	8,76,35,000	13191,62,50,000
		Capital	187,19,47,000	..	187,19,47,000
6.	Expenditure relating to the Commerce Department.	Revenue	86,05,55,000	25,000	86,05,80,000
		Capital	11,04,00,000	..	11,04,00,000
7.	Expenditure relating to the Works Department.	Revenue	2194,97,87,000	4,95,20,000	2199,93,07,000
		Capital	2762,50,00,000	10,00,00,000	2772,50,00,000
8.	Expenditure relating to the Odisha Legislative Assembly.	Revenue	39,79,41,000	41,76,000	40,21,17,000
		Capital	4,95,00,000	..	4,95,00,000
9.	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	1003,72,18,000	..	1003,72,18,000
		Capital	3,00,00,000	..	3,00,00,000
10.	Expenditure relating to the School and Mass Education Department.	Revenue	13429,41,92,000	11,00,000	13429,52,92,000
		Capital	467,70,05,000	..	467,70,05,000
11.	Expenditure relating to the Scheduled Tribes and Scheduled Caste Development, Minorities and Backward Classes Welfare Department.	Revenue	2486,62,56,000	15,000	2486,62,71,000
		Capital	463,73,79,000	..	463,73,79,000
12.	Expenditure relating to the Health and Family Welfare Department.	Revenue	4551,57,60,000	75,50,000	4552,33,10,000
		Capital	1160,00,00,000	..	1160,00,00,000

Contd....3

No. of vote	Services and purposes	(3)			
		Sums not exceeding		Total	
		Voted by the Assembly	Charged on the Consolidated Fund		
		Rs.	Rs.	Rs.	
13.	Expenditure relating to the Housing and Urban Development Department.	Revenue	3644,79,10,000	2,51,51,000	3647,30,61,000
		Capital	845,00,01,000	..	845,00,01,000
14.	Expenditure relating to the Labour & Employees State Insurance Department.	Revenue	117,49,64,000	..	117,49,64,000
		Capital	2,50,00,000	..	2,50,00,000
15.	Expenditure relating to the Sports and Youth Services Department.	Revenue	53,48,15,000	1,00,000	53,49,15,000
		Capital	96,06,00,000	..	96,06,00,000
16.	Expenditure relating to the Planning and Convergence Department.	Revenue	542,27,33,000	..	542,27,33,000
		Capital	216,00,00,000	..	216,00,00,000
17.	Expenditure relating to the Panchayati Raj Department.	Revenue	8752,83,25,000	5,00,00,000	8757,83,25,000
		Capital	25,00,00,000	..	25,00,00,000
18.	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	2,53,71,000	5,00,000	2,58,71,000
		Capital	..	..	..
19.	Expenditure relating to the Industries Department.	Revenue	259,69,27,000	..	259,69,27,000
		Capital	20,00,01,000	..	20,00,01,000
20.	Expenditure relating to the Water Resources Department.	Revenue	2175,44,11,000	2,30,03,000	2177,74,14,000
		Capital	7034,49,17,000	12,64,98,000	7047,14,15,000
21.	Expenditure relating to the Transport Department.	Revenue	121,13,17,000	63,87,000	121,77,04,000
		Capital	280,00,01,000	..	280,00,01,000
22.	Expenditure relating to the Forest and Environment Department.	Revenue	743,99,22,000	17,00,000	744,16,22,000
		Capital	3,00,00,000	..	3,00,00,000
23.	Expenditure relating to the Department of Agriculture and Farmers' Empowerment.	Revenue	3871,42,49,000	33,81,000	3871,76,30,000
		Capital	251,60,00,000	..	251,60,00,000
24.	Expenditure relating to the Steel and Mines Department.	Revenue	96,76,68,000	..	96,76,68,000
		Capital	1,00,00,000	..	1,00,00,000

Contd....4

(1) No. of vote	(2) Services and purposes	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
25.	Expenditure relating to the Information and Public Relations Department.	Revenue Capital	86,16,54,000 2,00,00,000	1,00,000 ..	86,17,54,000 2,00,00,000
26.	Expenditure relating to the Excise Department.	Revenue Capital	88,86,64,000 10,00,00,000	7,00,000 ..	88,93,64,000 10,00,00,000
27.	Expenditure relating to the Science and Technology Department.	Revenue	62,12,57,000	..	62,12,57,000
28.	Expenditure relating to the Rural Development Department.	Revenue Capital	2914,52,00,000 4459,33,00,000	10,00,000 40,00,000	2914,62,00,000 4459,73,00,000
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue Capital	31,02,67,000 ..	12,44,08,000 5,00,00,000	43,46,75,000 5,00,00,000
30.	Expenditure relating to the Energy Department.	Revenue Capital	82,35,70,000 1658,30,08,000	.. ..	82,35,70,000 1658,30,08,000
31.	Expenditure relating to the Handlooms, Textiles & Handicrafts Department.	Revenue Capital	176,93,10,000 26,50,00,000	.. ..	176,93,10,000 26,50,00,000
32.	Expenditure relating to the Tourism and Culture Department.	Revenue Capital	166,06,71,000 128,03,96,000	2,00,000 ..	166,08,71,000 128,03,96,000
33.	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue Capital	702,21,79,000 79,99,73,000	2,01,000 ..	702,23,80,000 79,99,73,000
34.	Expenditure relating to the Co-operation Department.	Revenue Capital	837,16,23,000 200,00,65,000	.. ..	837,16,23,000 200,00,65,000
35.	Expenditure relating to the Public Enterprises Department.	Revenue	7,64,32,000	..	7,64,32,000
36.	Expenditure relating to the Women and Child Development Department.	Revenue Capital	2833,02,67,000 50,00,00,000	5,72,000 ..	2833,08,39,000 50,00,00,000

Contd....5

(1)	(2)	(3)		
		Sums not exceeding		Total
No. of vote	Services and purposes	Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
37.	Expenditure relating to the Electronics & Information Technology Department.	Revenue 120,27,82,000	..	120,27,82,000
38.	Expenditure relating to the Higher Education Department.	Revenue 2024,72,36,000 Capital 70,00,01,000	..	2024,72,36,000 70,00,01,000
39.	Expenditure relating to the Skill Development & Technical Education Department.	Revenue 326,66,80,000 Capital 478,17,36,000	..	326,66,80,000 478,17,36,000
40.	Expenditure relating to the Micro, Small & Medium Enterprises Department.	Revenue 149,51,64,000 Capital 2,000	..	149,51,64,000 2,000
41.	Expenditure relating to the Department of Social Security & Empowerment of Persons with Disability.	Revenue 2007,70,85,000	1,00,000	2007,71,85,000
42.	Expenditure relating to the Disaster Management.	Revenue 4597,55,79,000	..	4597,55,79,000
	Expenditure relating to the Interest Payment.	Revenue ..	5000,00,00,000	5000,00,00,000
	Expenditure relating to the Internal Debt of the State Government.	Capital ..	2645,54,51,000	2645,54,51,000
	Expenditure relating to the Loans and Advances from the Central Government.	Capital ..	769,09,13,000	769,09,13,000
Total	Revenue Account	: 80129,16,12,000	5137,21,08,000	85266,37,20,000
	Capital Account	: 21490,95,35,000	3442,68,63,000	24933,63,98,000
	GRAND TOTAL	: 101620,11,47,000	8579,89,71,000	110200,01,18,000

By Order of the Governor

B. P. ROUTRAY  
Principal Secretary to Government.